# No.25-10/2005-FS Government of India Ministry of Communications & IT Department of Posts

Dak Bhawan, Sansad Marg, New Delhi-110001. Date: 0 3 .01.2013

To

All Heads of Circles
Addl. Director General, APS, New Delhi.

Subject:-

Amendment in Rule 4A of Post Office Savings Account Rules 1981 thereby allowing deposits other than wages under MGNREGA into Workers Wage Accounts.

Sir / Madam,

The undersigned is directed to say that issue of allowing deposits other than wages into Workers Wage Accounts opened for MGNREGA was under consideration of the Ministry of Finance (Department of Economic Affairs). It has been informed by the Ministry of Finance (DEA) that Post Office Savings Account Rule 4A has been amended vide its Notification No. 2/6/2006-NS-II dated 24.12.2012 (Printed Gazette Notification will follow) to allow deposits other than wages into Workers Wage Accounts and condition of withdrawal by producing Wage Slip alongwith Withdrawal Form has also been removed.

- 2. In view of the above amendment, it is requested to allow following deposits into Workers Wage Accounts opened under Zero Deposit/Zero Balance option:-
- (i) Wages released under MGNREG Act.
- (ii) Any other Government benefit (except Indira Gandhi National Old Age/Widow/Disabled Pension).
- (iii) Any deposit by the Workers Wage Account holder into his/her account admissible under the Post Office Savings Account Rules 1981.
- 3. It is also clarified that Workers Wage Account is one of the types of Savings Accounts and except the following listed below at (i) to (iv), all other Post Office Savings Account Rules 1981 (including Rule 6 i.e Interest on deposits in an account) are applicable to these accounts:-
- (i) No initial deposit is required for opening the account.
- (ii) No minimum balance is required to be maintained in this account.
- (iii) Cheque Book will not be issued and withdrawal will be allowed only on Withdrawal Form.
- (iv) Account will not be transferred from one post office to another.

- 4. It is pertinent to mention that beneficiaries of any Government Scheme can also open normal savings account with initial deposit of Rs.20/- to get credit of any benefit released by any Ministry subject to giving copy of Aadhaar Card issued by UIDAI.
- 5. It is requested to circulate this order to all post offices for information and necessary guidance of staff.
- 6. This issues with the approval of Member (Technology).

Yours faithfully

(Kawaf Jit Singh)
Assistant Director (SB)

### Copy to:-

- 1. DDG(FS)/DDG(VIG)/JS&FA/DDG(PAF)/DDG(RB)/DDG(PG & Inspections)/DDG (PCO)
- 2. Director (FS)/Director (CBS), Dak Bhawan.
- 3. Director of Audit (P&T), Delhi.
- 4. Resident Audit Officer, Room No.517-B, Dak Bhawan, New Delhi.
- 5. All Directors/Dy. Directors of Accounts, Postal
- 6. Director, Postal Staff College, Ghaziabad.
- 7. All Directors, Postal Training Centres.
- 8. Director PTC Mysore for uploading the SB order on India Post Web Site.
- 9. A.D (Tech), SDC Chennai O/o CPMG T.N.Circle, Chennai.
- 10. All Accounts Officers ICO(SB)
- 11. All recognized unions.
- 12. MOF(DEA), NS-II, North Block, New Delhi
- 13. Director, NSI, CGO Complex, 'A' Wing, 4th Floor, Seminary Hills, Nagpur-440006
- 14. PS to Member (T)
- 15. PPS to Secretary Posts

# No.25-10/2005-FS Government of India Ministry of Communications & IT Department of Posts

Dak Bhawan, Sansad Marg, New Delhi-110001. Date: 01.02.2013

# ADDENDUM

To

All Heads of Circles

Addl. Director General, APS, New Delhi.

Subject:-

Amendment in Rule 4A of Post Office Savings Account Rules 1981 thereby allowing deposits other than wages under MGNREGA into Workers Wage Accounts.

Sir / Madam,

The undersigned is directed to refer to this office letter of even number dated 03.1.2013 on the subject. Copy of Ministry of Finance (Department of Economic Affairs) Gazette Notification GSR 926(E) dated 24.12.2012 is enclosed for information and further necessary action please.

(gm

(Kawal Jit Singh) Assistant Director (SB)

Enclosure:- Gazette Notification No. GSR 926 (E) dated 24.12.2012. Copy to:-

- 1. DDG(FS)/DDG(VIG)/JS&FA/DDG(PAF)/DDG(RB)/DDG(PG & Inspections)/DDG (PCO)
- 2. Director (FS)/Director (CBS), Dak Bhawan.
- 3. Director of Audit (P&T), Delhi.
- 4. Resident Audit Officer, Room No.517-B, Dak Bhawan, New Delhi.
- 5. All Directors/Dy. Directors of Accounts, Postal
- 6. Director, Postal Staff College, Ghaziabad.
- 7. All Directors, Postal Training Centres.
- 8. Director PTC Mysore for uploading the SB order on India Post Web Site.
- 9. A.D (Tech), SDC Chennai O/o CPMG T.N.Circle, Chennai.
- 10. All Accounts Officers ICO(SB)
- 11. All recognized unions.
- 12. MOF(DEA), NS-II, North Block, New Delhi
- 13. Director, NSI, CGO Complex, 'A' Wing, 4th Floor, Seminary Hills, Nagpur-440006
- 14. PS to Member (T)
- 15. PPS to Secretary Posts

# HRA AN USUA The Gazette of India

## असाधारण EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i) PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

ਲਂ, 659] No. 6591 नई दिल्ली, सोमवार, दिसम्बर 24, 2012/पौष 3, 1934 NEW DELHI, MONDAY, DECEMBER 24, 2012/PAUSA 3, 1934

### वित्त मंत्रालय

( आर्थिक कार्य विभाग )

## अधिसूचना

नई दिल्ली, 24 दिसम्बर, 2012

सा.का.नि. 926(अ).— केन्द्रीय सरकार, सरकारी बचत बैंक अधिनियम, 1873 (1873 का 5) की धारा 15 द्वारा प्रदत्त शिक्तयों का प्रयोग करते हुए, डाकघर बचत खाता नियम, 1981 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात :—

- (1) इन नियमों का संक्षिप्त नाम डाकघर बचत खाता (संशोधन) नियम, 2012 है।
  - (2) ये राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
- 2. डाकघर बचत खाता नियम, 1981 के नियम 4क, की सारणी में,--
  - (क) एकल खाता से संबंधित क्रम संख्या । के सामने,-
  - (i) स्तंम (5) के नीचे प्रविष्टियों के स्थान पर, निम्नलिखित प्रविष्टियां रखी जाएंगी, अर्थात् :-
    - ''राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनयम के अधीन मजदूरी, इन नियमों के अधीन सरकारी फायदे और जमाराशियां'';
  - (ii) स्तंभ (6) के नीचे प्रविष्टियों में "और मजदूरी पर्ची" शब्दों का लोप किया जाएगा;

- (ख) संयुक्त खाता से संबंधित क्रम संख्या 2 के सामने,-
  - (i) स्तंभ (5) के नीचे प्रविष्टियों के स्थान पर, निम्नलिखित प्रविष्टियां रखी जाएंगी, अर्थात :-
    - "राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम के अधीन मजदूरी, इन नियमों के अधीन सरकारी फायदे और जमाराशियां":
- (ii) स्तंभ (6) के नीचे ''और मजदूरी पर्ची'' शब्दों का लोप किया जाएगा।

[फा. सं. 2/6/2006-एन.एस. II] आर. के. ठाकर, अवर सचिव

टिप्पण: —मूल नियम सा.का.नि. 663(अ), तारीख 17 दिसम्बर, 1981 द्वारा प्रकाशित किए गए थे, और निम्नलिखित संख्यांक द्वारा उसमें पश्चातवर्ती संशोधन किए गए :—

- (1) सा.का.नि. 8(अ), तारीख 2 जनवरी, 1987;
- (2) सा.का.नि. 948(अ), तारीख 2 दिसम्बर, 1987;
- (3) सा.का.नि. 5(अ), तारीख 5 जनवरी, 1989;
- (4) सा.का.नि. 430(अ), तारीख 6 अप्रैल, 1989;
- (5) सा.का.नि. 695(अ), तारीख 17 जुलाई, 1989;
- (6) सा.का.नि. 813(अ), तारीख 4 सितम्बर, 1989;
- (7) सा.का.नि. 1001(अ), तारीख 8 नवम्बर, 1989;
- (8) सा.का.नि. 499(अ), तारीख 8 जुलाई, 1993;
- (9) सा.का.नि. 165(अ), तारीख 28 फरवरी, 2000;

- (10) सा.का.नि. 349(अ), तारीख 10 मई, 2002;
- (11) सा.का.नि. 431(अ), तारीख 14 जून, 2002;
- (12) सा.का.नि. 587(अ), तारीख 25 जुलाई, 2003;
- (13) सा.का.नि. 286(अ), तारीख 13 मई, 2005;
- (14) सा.का.नि. 509(अ), तारीख 27 जुलाई, 2005;
- (15) सा.का.नि. 481(अ), तारीख 11 जुलाई, 2007;
- (16) सा.का.नि. 478(अ), तारीख 26 जून, 2008;
- (17) सा.का.नि. 611(अ), तारीख 26 अगस्त, 2008;
- (18) सा.का.नि. 882(अ), तारीख 3 नवम्बर, 2010 I

### MINISTRY OF FINANCE

### (Department of Economic Affairs)

### NOTIFICATION

New Delhi, the 24th December, 2012

G.S.R. 926(E).—In exercise of the powers conferred by Section 15 of the Government Savings Banks Act, 1873 (5 of 1873), the Central Government hereby makes the following rules further to amend the Post Office Savings Account Rules, 1981, namely:—

- These rules may be called the Post Office Savings Account (Amendment) Rules, 2012.
  - (2) They shall come into force on the date of their publication in the Official Gazette.
  - 2. In Post Office Savings Account Rules, 1981, in rule 4A, in the ,Table, —
  - (a) against serial number 1 relating to Single Account,—
  - (i) under column (5), for the entries, the following entries shall be substituted, namely:—
    - "Wages under NREG Act, Government benefits and deposits under these rules";

- (ii) under column (6), in the entries, the words "and Wage Slip" shall be omitted;
- (b) against serial number 2 relating to Joint Account,
  - (i) under column (5), for the entries, the following entries shall be substituted, namely:
  - "Wages under NREG Act, Government benefits and deposits under these rules";
  - (ii) under column (6), in the entries, the words "and Wage Slip" shall be omitted.

[F.No. 2/6/2006-NS.II]

R. K. THAKAR, Under Secv.

Note: The principal rules were published vide number G.S.R. 663(E), dated the 17th December, 1981, and subsequently amended vide number—

- (1) G.S.R.8(E), dated the 2nd January, 1987;
- G.S.R.948 (E), dated the 2nd December, 1987;
- (3) G.S.R.5(E), dated the 5th January, 1989;
- (4) G.S.R.430(E), dated the 6th April, 1989;
- (5) G.S.R.695(E), dated the 17th July, 1989;
- (6) G.S.R.813(E), dated the 4th September, 1989;
- (7) G.S.R.1001(E), dated the 8th November, 1989;
- (8) G.S.R.499(E), dated the 8th July, 1993;
- (9) G.S.R.165(E), dated the 28th February, 2000;
- (10) G.S.R.349(E), dated the 10th May, 2002;
- (11) G.S.R.431(E), dated the 14th June, 2002;
- (12) G.S.R.587(E), dated the 25th July, 2003;
- (13), G.S.R.286(E), dated the 13th May, 2005;
- (14) G.S.R.509(E), dated the 27th July, 2005;
- (15) G.S.R.481(E), dated the 11th July, 2007;
- (16) G.S.R.478(E), dated the 26th June, 2008;(17) G.S.R.611(E), dated the 26th August, 2008;
- (18) G.S.R.882(E), dated the 3rd November, 2010.